

1	Scheme of Reduction of Share Capital of Imec Services Ltd	27-Nov-20		23-Apr-21	Complaints report and NOC awaited from Exchange(s)
2	Scheme of Amalgamation of Fund-Flow Investment & Trading Company Limited and Jyotsana Investment Company Limited and Kallol Investment Limited and Subarna Plantation & Trading Company Limited	16-Feb-21	18-Feb-21		NOC awaited from Calcutta Stock Exchange.
3	Scheme of Amalgamation of Veeral Additives Private Limited with Vinati Organics Limited and their respective shareholders	19-Apr-21	20-Apr-21		NOC awaited from Exchange(s)
4	Scheme of Arrangement between Genus Prime Infra Limited, Genus Power Infrastructure Limited, Star Vanijya Private Limited, Sansar Infrastructure Private Limited, Sunima Trading Private Limited, and Yajur Commodities Limited and their respective shareholders and creditors	07-Apr-21	16-Apr-21		NOC awaited from Exchange(s)
5	Scheme of Amalgamation of The Indian Steel & Wire Products Ltd with Tata Steel Long Products Limited	19-Apr-21	23-Apr-21		NOC & Complaints reports awaited from Exchange(s)
6	Scheme of Arrangement between Adani Ports and Special Economic Zone Limited and Brahmi Tracks Management Services Private Limited and Adani Tracks Management Services Private Limited and Sarguja Rail Corridor Private Limited	12-May-21			NOC & Complaints reports awaited from Exchange(s)
7	Composite scheme of arrangement between SPV Global Trading Limited and RML Metal Industries Limited and Rashtriya Metal Industries	20-Jan-21		10-May-21	Clarification sought from Exchange

	Limited and their respective shareholders and Creditors				
8	Scheme of reduction – Supreme Petrochem Limited	11-May-21	18-May-21		Clarification sought from Exchange
9	Scheme of Arrangement amongst National Peroxide Limited, Neperol Investments Limited and NPL Chemicals Limited	20-May-21			NOC & Complaints reports awaited from Exchange(s)
10	Nahar Industrial Enterprises Limited and their respective shareholders and creditors	19-May-21			NOC & Complaints reports awaited from Exchange(s)

1	Scheme of amalgamation between Triputi Infrastructure Private Limited and Milkfood Limited	04-Jan-21	07-May-21		Under process
2	Scheme of Amalgamation of Tata Metaliks Limited with Tata Steel Long Products Limited	19-Apr-21	05-May-21		Under process
3	Scheme of arrangement in the nature of amalgamation of Gopi Synthetics Private Limited, Aarnav Synthetics Private Limited, Aarnav Textile Mills Limited, Symbolic Finance and Investment Pvt Ltd, Ankush Motor and General Finance Company Pvt Ltd with Aarnav Fashions Limited and their respective shareholders and creditors.	23-Mar-21	10-May- 21		Under process
4	Scheme of Reduction of Share Capital of Hindustan Bio-Sciences Limited	27-Jan-21	10-May-21		Under process

5	Scheme of reduction of share capital of Kothari Industrial Corporation Ltd.	20-May-21			Under process
6	Scheme of Amalgamation between EPL Limited and Creative Stylo Packs Private Limited	19-Mar-21	21-May-21		Under process
7	Merger of Gokak Sugars Limited with Shree Renuka Sugars Limited	15-Apr-21	19-May-21		Under process

– As per SEBI Circular No. CFD/DIL3/CIR/2017/21 dated March 10, 2017, SEBI endeavors to provide its comments on the Draft Scheme to the stock exchanges within 30 days from the later of the following:

- (a) date of receipt of satisfactory reply on clarifications, if any sought from the listed entity by SEBI; or
- (b) date of receipt of opinion from Independent Chartered Accountant, if sought by SEBI; or
- (c) date of receipt of Observation Letter' or 'No-Objection' letter from the stock exchanges.
- (d) date of receipt of copy of in-principle approval for listing of equity shares of the company seeking exemption from Rule 19(2)(b) of Securities Contracts (Regulation) Rules, 1957 on designated stock exchange, in case the listed entity is listed solely on regional stock exchange.

In case the draft scheme of amalgamation has remained unattended or there is an inordinate delay, the company should not hesitate to write to the Chief General Manager, Shri Jeevan Sonparote (jeevans@sebi.gov.in) or Executive Director, Shri Amarjeet Singh (amarjeets@sebi.gov.in).